

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1518 of 2019

IN THE MATTER OF:

Pallavi Priyadarshini Kaul

...Appellant

Versus

Vinod Kumar Kothari & Ors.

...Respondents

Present:

For Appellant :

**Mr. Arijit Mazumdar, Mr. Shambo Nandy and Ms.
Akanksha Kaushik, Advocates**

O R D E R

10.01.2020 Let this Appeal be listed 'for orders' on **20th January, 2020** when the similar matter in '*Company Appeal (AT) (Insolvency) No. 44 of 2020*' is likely to be listed.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/